

DIVISION BENCH

ITEM NO.182

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.37/2023 IN CP No.73/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 04th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOTIWALA FOUNDATION CHARITABLE TRUST V/S PRASHANT GLASS WORKS PVT LTD & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Tanmay Sadh, Adv.

: For the Petitioner/Applicant in CA No.37/2023

ORDER

- At the request of Ld. Counsel, Sh. Tanmay Sadh representing the Applicant, the matter is adjourned for further hearing on 18th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

04th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*